

LOK SABHA
UNSTARRED QUESTION NO. 2368
TO BE ANSWERED ON 3rd AUGUST, 2023

Complaints against Allotment of BPCL Outlets

2368. SHRI UNMESH BHAIYYASAHEB PATIL:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of complaints received by the Government regarding allotment of BPCL retail outlet, reserved for Scheduled Tribes (ST), to a non-ST candidate on fake ST certificate, particularly in Maharashtra, during the last three years;
- (b) the reasons for lapse in proper scrutiny of ST certificates of applicants resulting in allotment of BPCL retail outlet to a non-ST candidate on fake ST certificate; and
- (c) the present status of the such complaint received as on 21.02.2023 against one of BPCL outlet dealer in Nashik division of Maharashtra?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a)to(c) Bharat Petroleum Corporation Limited (BPCL) has informed that during the last three years they have received one complaint on 21.02.2023 against one of their retail outlet dealers at location Dahiwal, Nashik district, Maharashtra regarding validity of his Scheduled Tribe (ST)Caste Certificate. Scrutiny of documents has been done by BPCL as per the guidelines while processing the application. As per established practice, BPCL has written to the Scrutiny Committee of Nashik Division, Government of Maharashtra to confirm the validity/genuineness of ST Caste Certificate.
